

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3889
ANSWERED ON:19.03.2015
VANSADHARA TRIBUNAL
Tarai Smt. Rita

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether Vansadhara Water Disputes Tribunal has been constituted; and
- (b) if so, the details thereof along with its composition including the persons who have chaired the Tribunal since its constitution?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a)&(b) Yes Madam, the Vansadhara Water Disputes Tribunal (VWDT) has been constituted by this Mini-stry vide notification dated 24th February, 2010 with Justice B.N. Agrawal, former Judge of the Supreme Court of India as Chairman, Justice Nirmal Singh, former Judge of the Jammu and Kashmir High Court and Justice B. N. Chaturvedi, former Judge of the Delhi High Court, as Members. Further, pursuant to resignation of Justice B.N. Agrawal and Justice Nirmal Singh, Dr. Justice Mukundakam Sharma, former Judge of the Supreme Court of India and Justice Ghulam Mohammed, former Judge of the Andhra Pradesh High Court, have been appointed as Chairman, VWDT and Member, VWDT respectively.